**Annexure-4**

**Name of the corporate debtor: Shubh Food Industries Limited(claims as on 08/11/2026)**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in COC | | | | | |
| 1 | Insta Capital Pvt Ltd | 16-10-2026 | 45,88,778.00 | 45,88,778.00 | unsecured | PG | No | 8.39 | 0 | 0 | - | - | |
| 2 | Richbond Capital Private Limited | 16-10-2026 | 67,76,940.00 | 67,76,940.00 | unsecured | | | 12.40 | 0 | 0 | - | - | |
| 3 | IDFC First Bank Ltd | 19-10-2026 | 3,24,99,664.95 | 3,24,99,664.95 | unsecured | PG and Personal property | No | 59.44 | 0 | 0 | - | - | details requested |
| 4 | Blue Star Investments | 03-11-2026 | 72,17,167.00 | | unsecured | | | | | | | 72,17,167.00 | Kindly confirm what was the amount transferred to the CD's account. Is your Proprietary firm registered with RBI or under the money lender Act and that 5% interest can be levied. |
| | | | | | | | | | | | | | |
| | | | **5,10,82,549.95** | **4,38,65,382.95** | | | | **80.23** | **0** | **0** | **-** | **72,17,167.00** | |

5,46,71,941.95